

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 61 OF 2016 &
IA NOS. 153 & 281 of 2019**

Dated : 23rd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Odisha Power Transmission Corporation Ltd. ... Appellant(s)
Vs.
M/s Jindal Stainless Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. R.K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Rutwik Panda
Ms. Anshu Malik for R-2

ORDER

List the matter for hearing on **17.09.2019 at 2.30 p.m.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**